

O.A. NO. 1062/05

05.07.2013

Hon'ble Mr. Justice S.S. Tiwari, J.M
Hon'ble Ms. Jayati Chandra, A.M

Case called out in the revised call. On the last date i.e. 08.04.2013, a specific direction was given that argument will be heard and case will be disposed of. Today none is present for the respondents. It appears that applicant has lost his interest in arguing this case. O.A is dismissed in default and for non prosecution.

S. S.

A.M

J. M

J.M

Manish/-